

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH AT NAINITAL

Dated: This the 25th day of September 2018.

PRESENT:

HON'BLE MR.RAKESH SAGAR JAIN, MEMBER –J
HON'BLE MR. MOHD. JAMSHED, MEMBER-A

Original Application No. 330/00960 of 2018

1. Swati Rawat (Female, Aged about 30 years, Staff Nurse Grade-II) D/o Sri R.S. Rawat R/o Upper Garhwali Colony, P.O. Nehru Gram, Dehradun, Uttarakhand.
2. Naazish Naaz (Female, Aged about 29 years, Staff Nurse Grade-II) W/o Tanvir Alam, D/o Mohd. Ikram, R/o C-26A, MDDA Colony, Dalanwala, Dehradun, Uttarakhand.
3. Sandhya Babu, (Female, Aged about 39 years, Staff Nurse Grade-II) D/o Babu Joseph R/o Kayathingal (w), P.O. Thambalamanna, Thiruvanpaly, Calicut, Kerala.
4. Rakesh Kumar (Male, Aged about 29 years, Staff Nurse Grade-II) S/o Sri Mohan Lal R/o Village Sigmola Chhota, P.O. Rulyanamali, Tehsil-Lakshmangarh, District.Sikar, Rajasthan.
5. Babita Maniyari (Female, Aged about 36 years, Staff Nurse Grade-II) D/o Mohan Lal R/o C/o Megh Singh Pokhriyal, Gali No.4, near Sanskar Paly School, Rishikesh (Bharat Vihar), District- Dehradun, Uttarakhand.
6. Vineeta Devi (Female, Aged about 29 years, Staff Nurse Grade-II) D/o Sri Madan Singh R/o Village-Kandoo, P.O. Dugana, Tehsil-Poanta Sahib, District-Sirmour Himanchal Pradesh.
7. Pratima Gharu (Female, Aged about 27 years, Staff Nurse Grade-II) D/o Sri Mehar Chand Gharu, R/o Village-Taruwala, Shiva Colony, P.O. Poanta Sahib, Tehsil Poanta Sahib, District Sirmour Himanchal Pradesh -173025.
8. Farman (Male, aged about 34 years, Staff Nurse Grade-II) S/o Shri Subrati R/o V & P.O.-Mahanandpur via Piloda, Tehsil-Wazirpur, District-SawaiMadhopur, Rajasthan- 322205.
9. Mahipal Chouhan (Male, Aged about 30 years, Staff Nurse Grade-II) S/o Shri Dhagla Ram Chouhan R/o H.No.- 738, Awas Vikas Colony, Rishikesh District-Dehradun.
10. Kishor Kumar Joshi, (Male, Aged about 30 years, Staff Nurse Grade-II) S/o Shri Mitha Lal Joshi R/o Near Ram Dev

Temple, Joshionka Vass, Samdari, District-Barmer,
Rajasthan.

.... Applicants

By Adv: MS. Neetu Singh

V E R S U S

1. Union of India through Secretary, Ministry of Health & Family Welfare, New Delhi.
2. All India Institute of Medical Sciences Rishikesh, Through its Director, Vir Bhadra Marg, Rishikesh, Uttarakhand-249201.
3. Joint Secretary (PMSSY), Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.

... Respondents

By Adv: Sri D.S. Shukla

O R D E R

BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER – J

Heard Ms. Neetu Singh, learned counsel for the applicant and Sri D.S. Shukla, learned counsel for the respondents.

2. Learned counsel for the applicant submits that respondent no.2 may be directed to allow the applicants to continue to work in service without any break and maintain status quo till the disposal of the OA. The applicants have also moved representation before respondent No. 2 on 10.09.2018, which is pending for disposal.
3. Learned counsel for the respondents states that the original application is premature at this stage as such the same be dismissed as premature.
4. In view of the limited prayer made by the applicant but without commenting anything on the merits of the case, the Original Application is disposed of at the admission

stage itself with direction to the respondent No.2/competent authority to consider and dispose of the application of the applicant dated 10.09.2018 (Annexure A-1) by passing a reasoned and speaking order within a period of 10 days from the date of receipt of certified copy of this order. The order passed by respondent no.2 shall be communicated to the applicants. No order as to costs.

(MOHD. JAMSHED)
Member (A)

(RAKESH SAGAR JAIN)
MEMBER – J

/Neelam/-